GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 228 TO BE ANSWERED ON 03RD FEBRUARY, 2020

PRADHAN MANTRI ROJGAR PROTSAHAN YOJANA

228. DR. KALANIDHI VEERASWAMY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the features of the Pradhan Mantri Rozgar Protsahan Yojana;
- (b) the details of the funds sanctioned, allocated and utilised under this yojana during the last three years and the current year across the country including Tamil Nadu;
- (c) the details of the number of employees registered under this yojana during the above mentioned period across the country including Tamil Nadu;
- (d) the details of the target set and achievements made so far;
- (e) whether the cases of fraud have come to the knowledge of the Government under this yojana within the country including Tamil Nadu; and
- (f) if so, the details thereof along with the action taken by the Government in this regard?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a) to (f): Pradhan Mantri Rojgar Protsahan Yojana (PMRPY) was launched with the objective to incentivise employers for creation of employment. Under the scheme, Government paid Employer's contribution i.e. 12% towards Employees Provident Fund (EPF) and Employees Pension Scheme (EPS) both (or as admissible from time to time) for a period of three years in respect of new employees registered with EPFO. The scheme is targeted for employees earning upto Rs. 15,000 per month. This scheme has a dual benefit, where, on the one hand, the employer is incentivised for increasing the employment base of workers in the establishment, and on the other hand, these workers will have access to social security benefits of the organized sector. The terminal date for registration of beneficiary through establishment under PMRPY was 31st March, 2019. The details of the total funds allocated and utilized under PMRPY Scheme throughout India during last three years and the current year is as follows:-

Year	Funds Released to EPFO (Rs. in crores)	Amount disbursed by EPFO (Rs. in crores)
2016-17	167.69	2.58
2017-18	470.25	491.96
2018-19	3493.88	3870.88
2019-20 As on Jan., 2020 (upto 27.01.2020)	3400.00	2996.18

The details of the number of employees registered under PMRPY scheme for last three years and the current year across the country including Tamil Nadu is enclosed as Annexure-I, II & III. No employee was registered through establishments after terminal date of 31.03.2019.

One case of was reported by Udupi Office of EPFO wherein an establishment had registered under EPF&MP Act, 1952 by providing false details. Consequently, establishment code number has been de-activated and EPFO has filed FIR against the employer in this regard. Further, the members of the establishment have also been marked as deactivated.

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STATEMENT REFERRED TO IN REPLY TO PART (a) to (f) OF THE LOK SABHA UNSTARRED QUESTION NO. 228 FOR 03.02.2020

PMRPY 1.4.2016 to 31.3.2017		
State	Employees Registered During Period 01 April, 2016 to 31 March, 2017	
ANDHRA PRADESH	1495	
ASSAM	18	
BIHAR	38	
CHANDIGARH	164	
CHHATTISGARH	450	
DELHI	1260	
GOA	46	
GUJARAT	16849	
HARYANA	3463	
HIMACHAL PRADESH	499	
JHARKHAND	167	
KARNATAKA	6200	
KERALA	2690	
MADHYA PRADESH	268	
MAHARASHTRA	4531	
ODISHA	123	
PUNJAB	1747	
RAJASTHAN	554	
TAMIL NADU	6503	
UTTAR PRADESH	2240	
UTTARAKHAND	1526	
WEST BENGAL	2303	
TOTAL	53134	

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PMRPY 01.4.2017 to 31.3.2018		
State	Employees Registered During Period	
	01 April, 2017 to 31 March, 2018	
ANDHRA PRADESH	379237	
ASSAM	3429	
BIHAR	49452	
CHANDIGARH	38967	
CHHATTISGARH	36793	
DELHI	235822	
GOA	2910	
GUJARAT	376185	
HARYANA	328264	
HIMACHAL PRADESH	49120	
JHARKHAND	15824	
KARNATAKA	398873	
KERALA	74796	
MADHYA PRADESH	123076	
MAHARASHTRA	796035	
ODISHA	52926	
PUNJAB	75735	
RAJASTHAN	153614	
TAMIL NADU	432641	
UTTAR PRADESH	304306	
UTTARAKHAND	104416	
WEST BENGAL	118143	
TOTAL	4150564	

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PMRPY 01.04.2018 to 31.03.2019		
State	Employees Registered During Period 01	
	April, 2018 to 31 March, 2019	
ANDHRA PRADESH	716601	
ASSAM	8915	
BIHAR	87610	
CHANDIGARH	176595	
CHHATTISGARH	115325	
DELHI	655792	
GOA	26598	
GUJARAT	853802	
HARYANA	776635	
HIMACHAL PRADESH	102653	
JHARKHAND	68646	
KARNATAKA	962553	
KERALA	147243	
MADHYA PRADESH	265181	
MAHARASHTRA	1686311	
ODISHA	109592	
PUNJAB	140144	
RAJASTHAN	365141	
TAMIL NADU	1173616	
UTTAR PRADESH	629804	
UTTARAKHAND	231316	
WEST BENGAL	287278	
TOTAL	9587351	